

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. No. 6 of 2011 IN
Appeal No. 184 of 2010**

Dated: 25TH November, 2011

**Adani Power Limited
Versus
G.E.R.C. & Ors.**

.... Appellant (s)

...Respondent (s)

ORDER

The Court has not assembled today. At the request of the learned counsel for the parties, post the matter on **15.12.2011.**

COURT MASTER